

[Shri Annasaheb P. Shinde]

Products (Movement Control) Second Amendment Order, 1973 (Hindi and English versions) published in Notification No. G.S.R. 353(E) in Gazette of India dated the 19th July, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-5336/73.]

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (PROF. SHER SINGH): I beg to lay on the Table a copy of Notification No. SO 408(E) (Hindi and English versions) published in Gazette of India dated the 25th July, 1973 making certain amendment to the Delhi, Meerut and Bulandshahr Milk and Milk Products Control Order, 1973, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 [Placed in Library See No LT-5337/73.]

12.56-1/2 hrs.

MESSAGE FROM RAJYA SABHA

SECRETARY: Sir, I have to report the following message received from the Secretary of Rajya Sabha—

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the State Bank Laws (Amendment) Bill, 1973, which has been passed by the Rajya Sabha at its sitting held on the 30th July, 1973."

12.57 hrs.

STATE BANK LAWS (AMENDMENT)  
BILL

AS PASSED BY RAJYA SABHA

SECRETARY: Sir, I lay on the Table of the House the State Bank Laws (Amendment) Bill, 1973, as passed by Rajya Sabha.

SHRI JYOTIRMOY BOSU (Diamond Harhour): Sir, I have given an adjournment motion....

MR. SPEAKER: I did not allow it. I am not permitting....

(Interruptions)

MR. SPEAKER: There has already been a discussion in the House. I am not allowing him. Unless I call a Member, he cannot speak. Nothing will go on record. Shri R. K. Sinha.

(Interruptions)

MR. SPEAKER: A member is supposed to speak only when called by the Speaker. If he speaks when not called by the Speaker, it is not recorded. I have called only Shri R. K. Sinha.

(Interruptions)

13.00 hrs.

RE. FLOODS IN FAIZABAD AND  
SOME OTHER DISTRICTS OF  
UTTAR PRADESH

SHRI R K SINHA (Faizabad): In UP the river Sarada has crossed the danger level in the districts of Lakhimpur Kheri, Farukhabad and Faizabad. The reports, as they have appeared in the Statesman of today, mention about 21 deaths. Among the reported deaths, two are from Budayun, two from Farukhabad and four from Faizabad. These deaths constitute a serious matter and I would request you to allow a two-hour discussion under rule 193.

The highest bridge in Faizabad district at Barun, is submerged under water. On the 30th July, 160 millimetres of rainfall was recorded from the district of Faizabad and about a dozen deaths are suspected. I would like to say that, in the last week of July, the quantum of rainfall in the district of Faizabad was six times the average in the same period in the last 20 years. Roads are breached. There